

F.No. A. 12034/SSC/02/2018-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building
Bhikaji Cama Place, R.K.Puram
New Delhi-110066
Dated 24/06/2021

To,

All successful candidates of CGLE- 2018, selected for the post of Inspector (CGST, PO & Examiner) and TA in CBIC (**through CBIC's website**).

Subject: Combined Graduate Level Examination 2018- Verification of Options/Preferences, and final chance for exercising options for left-out candidates – reg.

Sir/Madam,

All the candidates are requested to view the Options/Preferences received from them for appointment to the post of Inspector (CGST, PO & Examiner) and TA in CBIC. It is requested that the Options/Preferences may be verified from the original Options/Preferences (not from revised Options, if any, as Options once exercised is final) and if any discrepancy is found, it may be brought to the notice of the undersigned through e-Mail only- mohammad.ashif@nic.in, within two days of issuance of this letter. After two days, no such request would be considered.

2. In addition to the above, there are certain candidates whose documents are still not complete in some aspect or the other. The reason/remarks for such candidates are mentioned against their names. It is advised to such candidates for the final time to forward their original Preference Sheet along with the duly completed documents, otherwise, their Options/ Preferences may not be considered.

4. The consolidated list of Options/ Preferences exercised by the candidates along-with the remarks, if any, is enclosed at **Annexure- I, II, III & IV** for Inspector (CGST, PO & Examiner) and TA respectively. The list of Cadre Controlling Authorities and their Codes is enclosed at **Annexure- A**.

Yours faithfully

Encl: As above

 24.6.2021

(Mohammad Ashif)

Under Secretary to the Govt. of India
Tel. 26162780

Annexure A**LIST OF CADRE CONTROLLING AUTHORITIES UNDER CBIC**

S.No.	Name of Cadre Controlling Authority	Code of Cadre Controlling Authority
A.	CGST	
1.	Bangalore	A
2.	Bhopal	B
3.	Bhubaneshwar	C
4.	Chandigarh	D
5.	Chennai	E
6.	Cochin/ Thiruvananthapuram	F
7.	Delhi	G
8.	Goa	H
9.	Hyderabad	I
10.	Jaipur	J
11.	Kolkata	K
12.	Lucknow	L
13.	Mumbai	M
14.	Pune	N
15.	Ranchi	O
16.	Shillong	P
17.	Vadodara	Q
B.	Customs	
18.	Chennai Customs Zone	R
19.	Cochin/ Thiruvananthapuram Customs Zone	S
20.	Goa Customs Zone	T
21.	Kolkata Customs Zone	U
22.	Mumbai-I Customs Zone	V
23.	Vishakhapatnam Customs Zone	W
C.	Directorates	
24.	Directorate General of Performance Management	@